

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 09.10.2020**

<b><u>MORNING SESSION</u></b>	
<b>1. A.A 9/2020 2. R.A 107/2014 3. M.A 18/2015 4. R.A 146/2020 5. R.A 27/2018 6. R.A 44/2020 7. R.A 117/2020 8. R.A 152/2020 9. Crl. Misc 1121/2020</b>	<b>10. Crl. Misc 1227/2020 11. Crl. Misc 1230/2020 12. Crl. A 45/2014 13. Crl. A 46/2014 14. Crl. A 47/2014 15. S.C 147/2017</b>
<b><u>AFTERNOON SESSION</u></b>	
<b>1. R.A 52/2018 2. R.A 62/2018 3. A.A 12/2020 4. R.A 128/2017 5. R.A 69/2018 6. Crl. A 110/2017 7. Crl. A 121/2018 8. Crl. A 63/2019 9. Crl. A 71/2019 10. Crl. Misc 1216/2020</b>	

**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

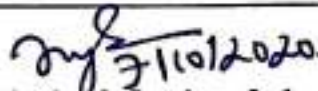
Cause List – 09.10.2020

<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Spl. Case 454/2019	Objection
2	Spl. Case 629/2018	Objection
3	Spl. Case 28/2016	A/w documents
4	Cr No. 275/2020	Notice
5	CrI Misc 1254/2020	Notice
6	CrI Misc 1258/2020	Notice
7	CrI Misc 1261/2020	Notice
8	Spl. Case 26/2018	Hearing
9	Spl. Case 73/2018	Hearing
10	Spl. Case 39/2008	Argument
11	Cr No. 70/2020	Order
12	Spl. Case 81/2016	Order
13	Spl. Case 107/2016	Order
<b>Afternoon Session</b>		
14	Spl. Case 380/2018	313 Statement
15	Spl. Case 202/2015	Judgment
16	Spl. Case 287/2012	Charge
17	Spl. Case 70/2020	HBC
18	Spl. Case 129/2020	HBC
19	Spl. Case 177/2020	HBC
20	Spl. Case 117/2019	Evidence

Note: Other cases are adjourned as per direction of  
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 09-10-2020**

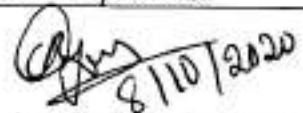
<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR HEARING</u></b> 1. M.C.27/2020 2. M.C.172/2020 3. M.C.29/2020 4. R.A.20/2019</p> <p><b><u>FOR ARGUMNETS</u></b> 5. R.A.1/2019 6. R.A.9/2019 7. R.A.35/2019 8. R.A.47/2019</p> <p><b><u>FOR FURTHER ARGUMENTS</u></b> 9. M.A.3/2019</p> <p><b><u>FOR EVIDENCE</u></b> 10. M.C.18/2020</p>	<p><b><u>FOR ARGUMENTS</u></b> 1. CRL.MISC.1246/2020 2. CRL.A.87/2019 3. CRL.A.97/2019</p> <p><b><u>FOR ORDER</u></b> 4. CRL.MISC.1213/2020 5. CRL.MISC.1238/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR ARGUMENTS</u></b> 11. M.C.236/2020 12. R.A.115/2018 13. M.A.4/2019 14. R.A.65/2019</p> <p><b><u>CALL ON</u></b> 15. R.A.45/2019</p> <p><b><u>FOR FURTHER EVIDENCE</u></b> 16. M.C.32/2020</p> <p><b><u>FURTHER ARGUMENTS</u></b> 17. M.C.204/2020</p>	<p><b><u>FOR EVIDENCE</u></b> 6. S.C. 4/2014 7. S.C.187/2015 8. S.C.49/2017 9. S.C.179/2019</p> <p><b><u>FOR JUDGMENT</u></b> 10. CRL.R.P.78/2019</p> <p><b><u>FOR OBJECTIONS</u></b> 11. CRL.MISC.1233/2020 12. CRL.MISC.1235/2020 13. CRL.MISC.1253/2020</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka  
 2. Other cases listed on 09-10-2020 are posted to 05-11-2020

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 09/10/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 60/2015</li><li>2) M.A. 40/2015</li><li>3) R.A. 82/2016</li><li>4) M.A. 26/2016</li><li>5) AA 31/2016</li><li>6) R.A. 211/2016</li></ol> <p><b><u>Evidence:</u></b></p> <ol style="list-style-type: none"><li>1) Misc 45/2018</li><li>2) M.C. 146/2020</li><li>3) M.C. 246/2020</li><li>4) M.C. 254/2020</li></ol> <p><b><u>Further Arguments:</u></b></p> <ol style="list-style-type: none"><li>1) M.A. 42/2015</li></ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"><li>1) M.C. 263/2020</li></ol> <p><b><u>Notice:</u></b></p> <ol style="list-style-type: none"><li>1) Ex 68/2019</li><li>2) Ex 69/2019</li><li>3) Ex 82/2019</li><li>4) Ex 83/2019</li></ol>	<p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) Crl.A 50/2017</li><li>2) Crl.A 19/2018</li><li>3) Crl.A 111/2018</li></ol> <p><b><u>Order:</u></b></p> <ol style="list-style-type: none"><li>1) Crl.Misc. 1237/2020</li><li>2) Crl.Misc. 1248/2020</li><li>3) Crl.Misc. 1255/2020</li><li>4) Crl.Misc. 1260/2020</li></ol> <p><b><u>Objection:</u></b></p> <ol style="list-style-type: none"><li>1) SC 128/2020</li><li>2) Crl.Misc. 1274/2020</li></ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"><li>1) Crl.Misc. 1220/2020</li></ol> <p><b><u>Charge:</u></b></p> <ol style="list-style-type: none"><li>1) Crl.Misc. 1730/2016</li></ol> <p><b><u>Await Report:</u></b></p> <ol style="list-style-type: none"><li>1) Crl.Misc. 1525/2015</li><li>2) Crl.Misc. 1607/2017</li><li>3) Crl.Misc. 1620/2017</li><li>4) SC 44/2018</li></ol>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 09-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-12:00 AM</u></b>				
1	R.A. 28/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		SYED FAROOQ PASHA <b>Vs</b> MAQBOOL AHMED	KNS LEGAL
<b>ARGUMENTS</b>				
2	R.A. 185/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		R SRINIVASA MURTHY <b>Vs</b> LATE S. RAMAIAH DEAD BY LRS R. HARISH	G.M.SREENIVASA REDDY
<b>ARGUMENTS BY ADV. PLFFS.</b>				
3	R.A. 102/2016 (ARGUMENTS.)		N.S.SUBRAMANYAM <b>Vs</b> NARASAPPA SINCE DECEASED BY HIS LRs 1 (a) GANGAMMA @ PAPA KKA	
4	R.A. 239/2010 (JUDGEMENT)		Anjanappa <b>Vs</b> Hanumanthappa	N.R. Jayaprakash
5	EX 63/2019 (Objection) IA/1/2019		M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> KHADER .B.I	CHANDRASHEKAR S. N.
<b>Cases listed below are adjourned due to Covid 19</b>				
6	R.A. 27/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>14-12-2020</b>	SYED FAROOQ PASHA <b>Vs</b> MAQBOOL AHMED	SYED KHAMARUDDIN
7	R.A. 12/2017 (NOTICE) IA/1/2017 IA/2/2017	<b>14-12-2020</b>	MUNIKRISHNAPPA <b>Vs</b> MARIYAPPA	SURENDRA BABU
8	M.C. 256/2020 (NOTICE)	<b>14-12-2020</b>	Rachel <b>Vs</b> George Stephen R	H N P
9	R.A. 148/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>14-12-2020</b>	VENAKTESH <b>Vs</b> MANGALAMMA	SRINIVASA
10	EX 60/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> GANESH R.	CHANDRASHEKAR S. N.
11	EX 61/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> SRINVISAMURTHY K. G.	CHANDRASHEKAR S. N.

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 09-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	EX 62/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> SATHEESHA N.	CHANDRASHEKAR S. N.
13	EX 64/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> VENKATESH T.	CHANDRASHEKAR S. N.
14	EX 65/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> RAJEEV KUMAR C. N.	CHANDRASHEKAR S. N.
15	EX 66/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> PRAVEEN KUMAR D.	CHANDRASHEKAR S. N.
16	EX 67/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> FAZIL KHAN M.	CHANDRASHEKAR S. N.
17	EX 80/2019 (NOTICE)	<b>02-01-2021</b>	INDUSIND BANK LTD, REP. BY LAKSHMIKANTHA.R., GPA HOLDER <b>Vs</b> SHIVA MURTHY G.	S.M.ANEES AHMED
18	EX 81/2019 (NOTICE)	<b>02-01-2021</b>	INDUSIND BANK LTD, REP. BY LAKSHMIKANTHA.R., GPA HOLDER <b>Vs</b> MANJUNATH S.	S.M.ANEES AHMED

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 09-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	Crl.Misc. 1212/2020 (HEARING)		KALEEM ULLA ALIAS KALLU <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	T. C. PRABAKARA
<b>ARGUMENTS</b>				
2	SC 26/2017 (ARGUMENTS.)		ANUGONDANAHALLI POLICE STATION <b>Vs</b> A1. LOKESHA	
3	Crl.Misc. 1185/2020 (ORDER)		GAJENDRA <b>Vs</b> CANTONMENT RAILWAY POLICE STATION	V. SHANKARAPPA
4	Crl.Misc. 1232/2020 (ORDER)		THAKOR NATWAR SINGH <b>Vs</b> NANDAGUDI POLICE STATION	K. M. A. PERES VIREN PERES
5	Crl.Misc. 1242/2020 (ORDER)		PRITHVIRAJ K. D. <b>Vs</b> NANDAGUDI POLICE STATION	K. M. A. PERES VIREN PERES
6	Crl.Misc. 1265/2020 (ORDER)		RAJESH <b>Vs</b> NANDAGUDI POLICE STATION	LAKSHMANA MURTHY N.
7	Crl.Misc. 1268/2020 (ORDER)		SRINIVAS T. <b>Vs</b> NANDAGUDI POLICE STATION	K. M. A. PERES VIREN PERES
8	SC 319/2018 (CALL ON)		AVALAHALLI POLICE STATION <b>Vs</b> A2. ASHOK	A
9	SC 23/2020 (Charge)		AVALAHALLI POLICE STATION <b>Vs</b> A1. VENKATESH ALIAS VENKATESH R.	A
10	SC 1/2020 (HBC)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A3. SHIVAPRASAD	A
11	SC 92/2019 (Objection)		HOSAKOTE POLICE STATION <b>Vs</b> A1. EDISON ANISH	A
12	SC 58/2020 (Objection)		DABASPETE POLICE STATION <b>Vs</b> A1. YALLAPPA	A

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 09-10-2020**

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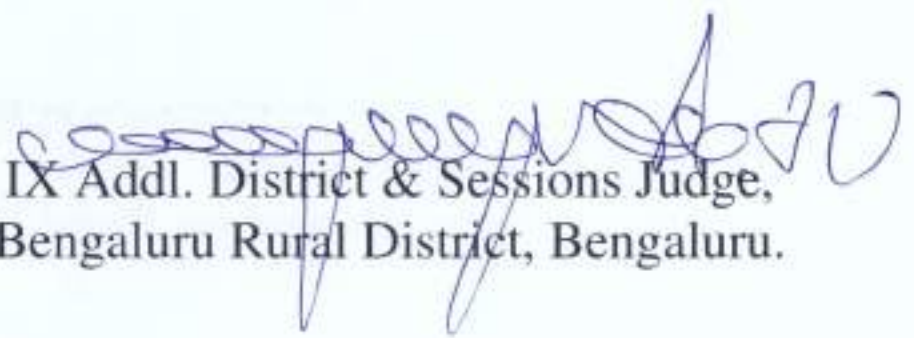
<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Crl.Misc. 1257/2020 (Objection)		SARAVANA <b>Vs</b> WHITEFIELD POLICE STATION	G. UDHAYA KUMAR
<b>Cases listed below are adjourned due to Covid 19</b>				
14	SC 139/2016 (Evidnce)	<b>21-12-2020</b>	AVALAHALLI POLICE STATION <b>Vs</b> A1. HARISH	



Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 09-10-2020 (Morning Session)

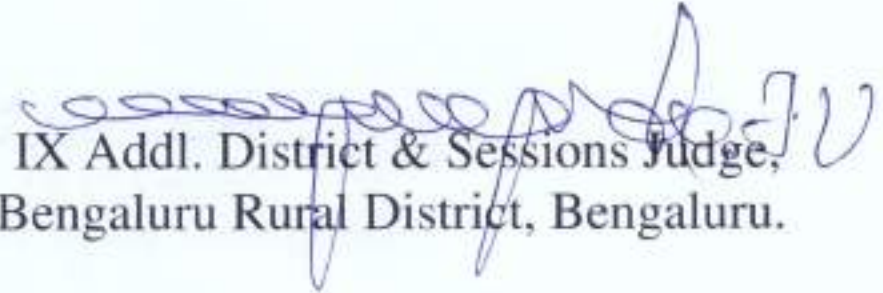
Sl. No	Nature of case	Case No
1	P & SC	8/2020
2	P & SC	34/2020
3	P & SC	40/2020
4	MA	4/2020
5	MA	14/2017
6	MA	29/2020
7	MA	30/2020
8	EX	27/2019
9	EX	33/2019
10	SC	47/2019
11	SC	344/2019
12	SC	354/2019
13	SC	59/2019
14	SC	120/2020
15	SC	247/2019

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 09-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	G & WC	21/2019
2	AS	67/2019
3	CrI.Misc.	1189/2020
4	CrI.Misc.	1121/2020
5	CrI.A.	115/2018
6	CrI.A.	56/2019
7	CrI.A	1/2020
8	CrI.A.	126/2019
9	CrI.A.	133/2018
10	RA	7/2020
11	RA	24/2020
12	RA	56/2020
13	RA	57/2020
14	RA	31/2009
15	RA	138/2016

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.